## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 1916 TO BE ANSWERED ON 11.12.2025

### NEW ANALYTICS SYSTEM OF UDYAM PORTAL

1916. SHRI SATISH KUMAR GAUTAM:

MS KANGNA RANAUT:

DR. MANNA LAL RAWAT:

SHRI RADHESHYAM RATHIYA:

SHRI DAMODAR AGRAWAL:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the manner in which the Government is utilising the new analytics system of the Udyam Portal to identify sectors and sub-sectors requiring targeted policy support based on industry-specific data;
- (b) whether the Government proposes to integrate the Udyam Portal with GST and Trade Receivables Discounting System (TReDS) platforms to enable single sign-on access and simplify MSME compliance and access to credit and if so, the details thereof;
- (c) the guidelines finalised for mandatory re-classification and verification of enterprises exceeding the prescribed investment/turnover thresholds under MSME classification and the manner in which this would help ensure continued benefits for micro enterprises; and
- (d) the measures taken by the Government to ensure data security and prevent unauthorised registrations on the mobile Udyam Registration application?

#### **ANSWER**

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): A revised definition based on the twin criteria of investment and turnover, was adopted to define Micro, Small and Medium Enterprises (MSME) in 2020. Accordingly, for registration of enterprise having PAN, Udyam Registration Portal (URP) was launched on 01.07.2020. To formalise Informal Micro Enterprises (IMEs) i.e. Enterprises, which are exempt from filing GST, Udyam Assist Platform (UAP), was launched on 11.01.2023.On this basis of the data received on the Udyam Portal, the data enables Government to monitor MSME registrations on real time across various sectors and geographical regions. This helps to classify enterprises based on their category (Micro, Small and Medium) and sector of activity, namely Manufacturing, Services, and Trading, as per NIC codes. The database of Udyam Registration facilitates Government for focused interventions to formulate sector specific policies and schemes for the benefit of MSMEs in the country to strengthening the MSME ecosystem. Government has further re-classified the criteria for Micro Enterprise investment up to ₹2.5 crore and turnover up to ₹10 crore, for Small Enterprise investment up to ₹25 crore and turnover up to ₹50 crore; and for Medium Enterprise investment up to ₹25 crore and turnover up to ₹50 crore w.e.f. 01.04.2025.

- (b): The Udyam Registration Portal has integration with the Income Tax database of Central Board of Direct Taxes and the Trade Receivables Discounting System (TReDS) platforms to facilitate ease of functionality. This integration streamlines verification of an enterprise and enables smoother onboarding of MSMEs on TReDS, thereby improving their access to credit through invoice discounting.
- (c): The classification, re-classification, and verification of enterprises on Udyam Portal, including those exceeding the prescribed investment or turnover limits takes place using GST and PAN-linked data.
- (d): The Udyam Registration can be done only through online Portal www.udyamregistration.gov.in.

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